

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 10
IA-1297/ND/2021
(IB)-274(ND)2018

IN THE MATTER OF:

M/s. Ashutosh Steels Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s. Royal Pressing ... Respondent
andComponents Pvt.Ltd.

Order under Section 9 of IBC.

Order delivered on 15.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA-1297/ND/2021:

This is an application filed by Liquidator seeking extension of liquidation period also including the exclusion period of Covid-19 Pandemic as per Regulation 47A of the Liquidation Regulation. None appears for the Applicant.

List on **31.03.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)